

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 276/2017 in C.P. No. 65/241-242/NCLT/AHM/2017



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Kusum B Kumar & Ors.
V/s.
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Anil Shah	Adv.	Petitioner	
2.	NAVIN PAHWA, SR. ADV. WITH RITU SHAH. NATARNA BUYARIA FOR THAKKAR & PAHWA, AV.	SR. ADV. ADV.	RESPONDENTS NO 1-8	

ORDER

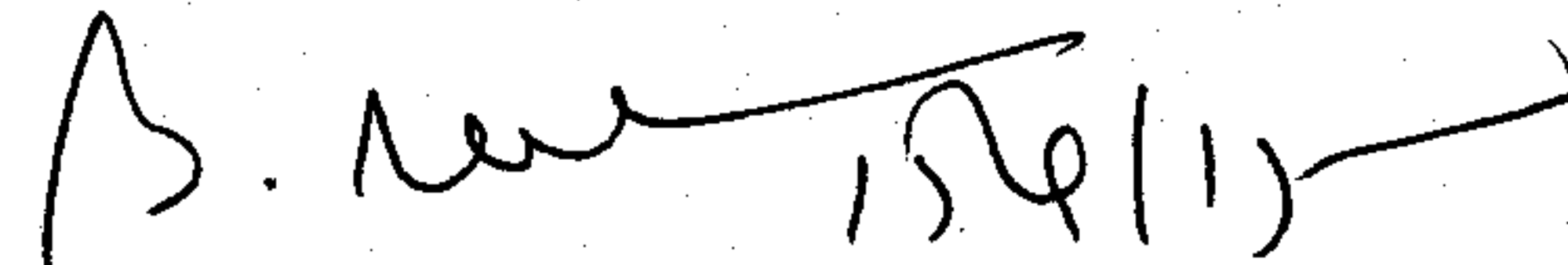
Learned Advocate Mr. Ankit Shah present for Applicant/ Original Petitioners.
Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah
present for Respondents/ Original Respondents no. 1 to 8 in IA 276/2017.

Reply filed by Respondents no. 1 to 8.

None appeared for Respondent no. 9.

Applicant shall file rejoinder if any within two weeks after serving copy in advance
on the Respondents.

List the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.